

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

52

T.C.P No. 42/(MAH)/2013

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 04.09.2017

NAME OF THE PARTIES: Shri Ashvin Morarjee Shah
V/s.
M/s. Satellite Healthcare Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
52	BALARAM MOHANTY	Adv. for Respondent	B. Mohanty
	Namk S Crind. i/b PRS Legal	Presiding Company Secretary	Amel.

ORDER

TCP No. 42/397-398/NCLT/MB/MAH/2013

For the Petitioner's side having reported that the Counsel is not present due
to some personal difficulty, at their request, list this matter on 06.10.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)